

काम कर रहे अनुवादकों के लिये विभिन्न वेतन-क्रम निर्धारित है ;

(ख) यदि हां, तो विभिन्न वेतन-क्रमों का तुलनात्मक विवरण क्या है ; और

(ग) विभिन्न मन्त्रालयों/विभागों में अनुवादकों का वेतन-क्रम निर्धारित करने का आधार क्या है ?

वित्त मंत्री (श्री मोरारजी देसाई) :
(क) जी हां ।

(ख) अनुवादकों के वेतन क्रमों का एक तुलनात्मक विवरण सभा पटल पर रख गया है । [द्वैतिये परिशिष्ट १, अनुबन्ध संख्या ५५]

(ग) संशोधित वेतन-क्रम वर्तमान वेतन-क्रमों के रूपान्तरित क्रम हैं । पदों से सम्बद्ध कार्यों और दायित्वों में और प्रत्येक विभाग/मन्त्रालयों की आवश्यकताओं में अन्तर होने के कारण वर्तमान वेतन-क्रम अलग अलग थे । वेतन आयोग (पे कमीशन) की सिफारिश के अनुसार संशोधित वेतन-क्रम, महंगाई भत्ते के अधिकांश को मिलाकर, निर्धारित किये गये हैं ।

Outstanding Foreign Loans

464. Shri Ramanathan Chettiar: Will the Minister of Finance be pleased to state:

(a) the outstanding loans payable to different countries as on 30th September, 1962 (amount to be shown country-wise);

(b) date of maturity in each case;

(c) the yearly interest accrued thereon; and

(d) the yearly interest payable in respect of such outstanding loans during the Third Five Year Plan (year-wise)?

The Minister of Finance (Shri Morarji Desai): Two statements are laid on the Table of the House. [Placed in Library, See No. LT-531/62.]

Slum Clearance

465. Shri Sezhiyan: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether statistics, accurate or approximate, are available with regard to the number of slums in the cities of Madras, Bombay, Calcutta and New Delhi in 1951, 1956 and 1961;

(b) The Slum Clearance Scheme is far by Central Government for slum clearance in the four cities mentioned above; and

(c) whether the amounts allotted were fully utilised for the purpose?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) No.

(b) The Slum Clearance Scheme is administered through the respective State Governments. According to the information received from them, Slum clearance/improvement projects costing Rs. 181 lakhs have so far been sanctioned in Madras, Rs. 467 lakhs in Bombay, Rs. 224 lakhs in Calcutta and Rs. 276 lakhs in Delhi. The Central Government provide financial assistance to the extent of 75 per cent of the approved cost of the Schemes and payment is made as and when expenditure is incurred.

(c) Information about the expenditure incurred on these schemes will be collected and laid on the Table of the Sabha.

Forms Press at Koratti

**466. { Shri A. K. Gopalan:
Shri P. Kunhan:**

Will the Minister of Works, Housing and Supply be pleased to state:

(a) when the construction of the Forms Press at Koratti (Kerala) will begin; and

(b) what is the reason for the delay in the establishment of this Press?

The Minister of Works, Housing and Supply (Shri Mehr Chand